## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.176/9/HDB/2017
NAME OF THE COMPANY	Air Costa Aviation Private Limited
NAME OF THE PETITIONER(S)	Flight Raja Travels Pvt Limited
NAME OF THE RESPONDENT(S)	Air Costa Aviation Private Limited
UNDER SECTION	9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Brasen Cr Repi Mukesh Yadan	Adu	prasen@guslegal com	Bross

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun G. Reddy	Adv.	9502036363	g,
Abhijeet Talvar	Adv.	9160660364	

Heard Shri Prasen G. Learned Counsel representing Shri Mukesh Yadav, Learned Counsel for the Petitioner, Shri Tarun G. Reddy and Shri Abhijeet Talwar, Learned Counsels for the Respondent.

The Learned Counsels are directed to submit their respective replies. Post the case on 27.10.2017.

Member (T)

Member (J)

Bm